

DIVISION BENCH  
COURT - I

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/55(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	PREM CHAND JUTE & INDUSTRIES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

**Appearance via video conference/physically**

Ms. Meenakshi Manot, Adv. ] For Applicant  
Mr. Pratik Kohli, Adv.

**ORDER**

1. Ld. Counsel for the applicant present.
2. Post this matter on **10.06.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)